

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4109
(To be answered on the 12th December 2019)**

OPERATION OF DOMESTIC AIRLINES

4109. SHRI PRATHAP SIMHA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of domestic airlines operating in the country at present including the criteria/norms laid down for operating new airline service in the country;
- (b) whether the number of domestic airlines are adequate to cater to the rising traffic in the domestic segment, if so, the details thereof and the steps taken/being taken by the Government in this regard;
- (c) whether the Government has received applications for operating new airlines in the country; and
- (d) if so, the details of applications received by the Government in this regard during the last three years and the action taken by the Government thereon?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

(a): There are 18 domestic airlines who have been issued Air Operators Certificate (AOC) for undertaking Scheduled Air Transport Services in the country. Out of the 18 operators, Jet Airways and JetLite closed their operations on 17.04.2019. Details of the Scheduled Air Transport Operators are attached as Annexure-I. Criteria/norms for undertaking Scheduled Air Transport Services and Scheduled Commuter Air Transport Services are laid down in Rule 134 and Schedule XI of the Aircraft Rules, 1937. The detailed requirements for the same are contained in the following Civil Aviation Requirements (CAR) issued by Directorate General of Civil Aviation (DGCA):

- i) CAR Section 3, Series C Part II for Scheduled Air Transport Service.
- ii) CAR Section 3 Series C Part XII for Scheduled Commuter Air Transport

Service.

(b): The airline industry is a dynamic industry which requires continuous adjustment according to global and domestic needs. The Government has constantly been responding to industry conditions and undertaking specific measures to facilitate and enable growth of the sector. Steps also include reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14% to 11% w.e.f. 11 October 2018 and rationalization of Goods and Service Tax (GST) provisions, with a view to revive the airline industry.

(c) and (d): DGCA has issued AOC to six Airlines during last three years. DGCA has also initiated certification process for issuance of AOC for Scheduled Commuter Air Transport Services in respect of three Airlines. Details of these Airlines are attached as Annexure-II.

ANNEXURE-I

STATEMENT REFERRED TO IN THE REPLY OF LOK SABHA UNSTARRED QUESTION
NO. 4109 OF 12.12.2019

LIST OF SCHEDULED INDIAN AIRLINES

S. No	Operator's Name	Category of Air Transport
1	Airasia (India) Ltd. (Air Asia)	Scheduled Air Transport Service
2	Air India Ltd. (Air India)	Scheduled Air Transport Service
3	Air India Express Ltd. (Air India Express)	Scheduled Air Transport Service
4	Airline Allied Services Ltd. (Alliance Air)	Scheduled Air Transport Service
5	Air Odisha Aviation Pvt. Ltd. (Air Odisha)	Scheduled Commuter Air Transport Service
6	Blue dart Aviation Ltd. (Cargo)	Scheduled Air Transport Service(Cargo)
7	Deccan Charters Pvt. Ltd. (Air Deccan)	Scheduled Commuter Air Transport Service
8	Ghodawat Enterprises Pvt. Ltd. (STAR AIR)	Scheduled Commuter Air Transport Service
9	GO Airlines (India) Ltd. (Go Air)	Scheduled Air Transport Service
10	Heritage Aviation Pvt. Ltd. (Air Heritage)	Scheduled Commuter Air Transport Service
11	Interglobe Aviation Ltd. (Indigo)	Scheduled Air Transport Service
12	Pawan Hans Ltd. (SCO)	Scheduled Commuter Air Transport Service
13	Spice Jet Ltd. (Spice Jet)	Scheduled Air Transport Service
14	Tata SIA Airlines Ltd. (Vistara)	Scheduled Air Transport Service
15	Turbo Megha Airways Pvt. Ltd. (Tru Jet)	Scheduled Commuter Air Transport Service
16	Zexus Air Services Pvt. Ltd. (Zoom Air)	Scheduled Air Transport Service

*Jet Airways (India) Ltd and Jetlite (India) Ltd suspended operations w.e.f. 17.04.2019

ANNEXURE-II

STATEMENT REFERRED TO IN THE REPLY OF LOK SABHA UNSTARRED
QUESTION NO. 4109 FOR ANSWER ON 12.12.2019

AOC ISSUED IN LAST 3 YEARS

<u>S.No.</u>	<u>Name Of Operator</u>	<u>Category Of Air Transport</u>	<u>AOC Issue Date</u>
1	Zexus Air Services Pvt. Ltd. (Zoom Air)	Scheduled Air Transport Service	03.02.2017
2	Deccan Charters Pvt. Ltd. (Air Deccan)	Scheduled Commuter Air Transport Service	22.12.2017
3	Air Odisha Aviation Pvt. Ltd. (Air Odisha)	Scheduled Commuter Air Transport Service	13.02.2018
4	Ghodawat Enterprises Pvt. Ltd. (Star Air)	Scheduled Commuter Air Transport Service	01.01.2019
5	Heritage Aviation Pvt. Ltd. (Air Heritage)	Scheduled Commuter Air Transport Service	11.01.2019
6	Pawan Hans Ltd. (Pawan Hans SCO)	Scheduled Commuter Air Transport Service	11.03.2019

Formal Applications in respect of following applicants have been received and certification process for issuance of AOC for Scheduled Commuter Air Transport Service is under process.

- (i) Big Charter Pvt. Ltd. (Fly Big)
- (ii) Turbo Aviation Pvt. Ltd. (Tru Star)
- (iii) Aviation Connectivity and Infrastructure Developers Pvt. Ltd.